

**Forms Press in Kerala State**

**\*35, Shri A. K. Gopalan:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) what is the position of the forms press proposed to be opened in Koratti in Kerala State; and

(b) whether it is a fact that the State Government have acquired land for the Press?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) Plans and estimates for the construction of the factory buildings for the proposed Government of India Press at Koratti are being finalised.

**Fourteen Member Commission for Pondicherry**

**\*36. Shri Tangamani:** Will the Prime Minister be pleased to state:

(a) whether the Pondicherry Assembly on the 10th September, 1961 had adopted unanimously draft proposals of the Fourteen Member Commission;

(b) if so, what is the action taken by the Government of India in this regard; and

(c) which of the recommendations are being enforced for the present?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a). Yes, Sir.

(b) and (c). The resolution of the Representative Assembly suggesting, *inter alia*, integration of Pondicherry into the Indian Union, was based on the delay in the ratification of the Treaty of Cession. The Government of India have since received information that the Ratification Bill is likely to be introduced in the French Parliament during its current session. The question of taking action on the resolution, therefore, does not arise.

**Dandakaranya Project**

**\*37.** { **Shri P. G. Deb:**  
**Shri S. M. Banerjee:**  
**Shri Tangamani:**  
**Shri Arjun Singh Bhadauria:**  
**Dr. Ram Subhag Singh:**  
**Shri Supakar:**  
**Shri D. C. Sharma:**  
**Shri P. C. Borooah:**  
**Shri Vidya Charan Shukla:**

Will the Minister of Rehabilitation be pleased to state the progress made regarding Dandakarnya Project about the resettlement of refugees from Bengal?

**The Deputy Minister of Rehabilitation (Shri P. S. Naskar):** As directed by the hon. Speaker, a report regarding the progress made in the implementation of the Dandakaranya Scheme during the inter-session period will be circulated to the members of this Sabha shortly.

**Neutral Summit Conference**

**\*38.** { **Shri Arjun Singh Bhadauria:**  
**Shri P. G. Deb:**  
**Shri Indrajit Gupta:**  
**Dr. Ram Subhag Singh:**  
**Shri M. B. Thakore:**  
**Shri Birendra Bahadur Singhji:**

Will the Prime Minister be pleased to state:

(a) whether India is to pay 25 per cent of the expenses in connection with the Neutral Summit Conference at Belgrade;

(b) if so, whether this amount has been paid; and

(c) what was the criterion to distribute this share among the participating Nations?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) to (c). Certain limited items of expenditure in connection with the Belgrade Conference, mainly on interpreter and shorthand services and the hiring of equipment for simultaneous interpretation, are

to be met jointly by the participating countries, excepting Algeria and Congo. The share of each participating country is to be determined according to the proportion of their respective contributions to the United Nations. On this basis, India's actual share worked out to about 49.7 per cent, but it was decided at a meeting of officials held prior to the Conference that India's share should be limited to 25 per cent of the divisible expenditure. This amount has not yet been worked out and has, therefore, still to be paid.

#### Prices of Raw Jute

- \*39. { Shrimati Ila Palchoudhuri:  
Shri Arjun Singh Bhadauria:  
Shrimati Renu  
Chakravartty:  
Shri P. G. Deb:  
Shri D. C. Sharma:  
Shri S. M. Banerjee:  
Shri Indrajit Gupta:  
Dr. Ram Subhag Singh:  
Shri Rameshwar Tautia:  
Shri Anirudh Sinha:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 893 on the 23rd August, 1961, and state:

(a) whether the entire question of buffer stock operations and prices in connection with raw jute has since been finalised; and

(b) if so, the details thereof?

**The Minister of Commerce (Shri Kanungo):** (a) and (b). The Buffer Stock Agency would be an organisation of the Indian Jute Mills Association which is expected to announce its formation and details soon.

#### Prefabricated Structures

\*40. **Shri D. C. Sharma:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the use of prefabricated structures has not been fully explored in the country;

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(b) if so, the steps taken or proposed to be taken in this direction;

(c) whether the use of corrugated iron sheets supported by metal structures for godowns and schools has been explored; and

(d) if not, the steps taken or proposed to be taken in this direction?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) Prefabricated structures are being used to the extent possible.

(b) Does not arise.

(c) Yes Sir.

(d) Does not arise.

#### अखबारों का गज की कमी

- \*४१. { श्री भक्त दर्शन :  
श्री इन्द्रजीत गुप्त :  
श्री अजित सिंह सरहदी :  
श्री प्र० गं० देव :

क्या वाणिज्य तथा उद्योग मंत्री १० अगस्त, १९६१ के तारांकित प्रश्न संख्या ३१८ के उत्तर के संबंध में यह बताने की वृत्ता करेंगे कि :

(क) क्या इस बीच अखबारों का गज की कमी की स्थिति में सुधार हुआ है ;

(ख) यदि हां, तो कहाँ तक; और

(ग) यदि नहीं, तो इस स्थिति में सुधार करने के लिये कौन से विशेष कदम उठाये जा रहे हैं ?

**वाणिज्य मंत्री (श्री कानूनगो) :** (क) से (ग) : जॉर्जियात रूस, अमेरिका और स्कैंडिनेविया से कागज आ जाने के कारण अगस्त, १९६१ से स्थिति में उल्लेखनीय सुधार हो गया है। चालू वर्ष की आवश्यकता पूरी करने के लिये जो प्रबन्ध पहले ही किया जा चुका है, उसके अनुसार और भी कागज निर्बाध रूप से आने रहने की आशा है।